

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.06.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun Asthana-R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
2.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
3.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Mahesh Agarwa	Abhishek Anand-R1 Kunal Tandon-R2 Sandeep Bajaj-R3
4.	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri Nikita Thapar
5.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2

For Admission (Fresh Case)

6.	Comp. App. (AT) (Ins) No. 334 of 2021	Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr.	Shyam Kumar	Sanjay Kapur V.M. Kannan-R2 Jishnu Chowdhury- RP
----	---------------------------------------	--	-------------	---

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	
8.	Comp. App. (AT) (Ins) No. 362 of 2021	Suspended Management of Jay Polypack Pvt. Ltd. Vs. SGV Foils Pvt. Ltd.	Rishabh Parikh	

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

9.	Comp. App (AT) (Ins) No. 426 of 2020 Part Heard	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
10.	Comp. App (AT) (Ins) No. 430 of 2020 Part Heard	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
11.	Comp. App. (AT) (Ins) No. 432 of 2020 Part Heard	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana- R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
12.	Comp. App. (AT) (Ins) No. 438 of 2020 Part Heard	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
13.	Comp. App. (AT) (Ins) No. 710 of 2020 Part Heard	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
14.	Comp. App. (AT) (Ins) No. 336 of 2020 Part Heard	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar